

10.9.2020

CBI Vs M/s Sterling Biotech Ltd.
CBI No. 01/2020

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. Vipin Kumar, Ld. PP for CBI through VC.

Today, the matter was listed for filing of physical copies of sanction of prosecution orders against the accused, however physical court has not been held today as one of the staff of this court was found Covid-19 positive.

Soft copies of sanctions of accused have already been filed. **Let the physical copies be filed on 17.9.2020.**

Dated 10.9.2020



Anuradha Shukla Bhardwaj
Special Judge PC Act 21 RADC
New Delhi

10.9.2020

CBI Vs R. P. S. Panwar & ors.
CBI No. 11/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. Vipin Kumar, Ld. PP for CBI through VC.

Today, the matter was listed for evidence, however, as per direction of Hon'ble High Court vide Office Order no. 26/DHC/2020 dated 30.7.2020 regular evidence matter shall not be taken through VC. Accordingly, the matter stands adjourned for 15.10.2020.

Dated 10.9.2020



Anuradha Shukla Bhardwaj
Special Judge PC Act 21 RADC
New Delhi

10.9.2020

CBI Vs Sanjeev Kumar & Ors.
RC no 04/(A)2012/CBI/ACB/DLI

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. Vipin Kumar, Ld. PP for CBI through VC.

Convicts Sanjeev Kumar and Ramesh Mali are present through VC.

Bonds were to be presented in the court today, however, physical court has not been held today as one of the staff member of this court was found Covid positive. The soft copies of bonds are already submitted.

In view of the facts as they are the convicts shall submit the physical bond in court on 17.9.2020.

Dated 10.9.2020



Anuradha Shukla Bhardwaj
Special Judge PC Act 21 RADC
New Delhi